

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF FEBRUARY, 2026

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.02.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 28.02.26	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	4227	117	94	4250	986	20
ORIGINAL MISC. PET. (I) (COMM)	266	43	61	248	103	4
ORIGINAL MISC. PET. (T) (COMM)	50	11	15	46	149	4
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	23	2	3	22	89	3
ORIGINAL MISC. PET. (COMM)	2593	53	49	2597	2423	36
ORIGINAL MISC. PET. (ENF.) (COMM)	1018	17	19	1016	1259	22
ORIGINAL MISC. PET. (EFA) (COMM)	45	1	0	46		
ARBITRATION APPEAL (COMM)	72	7	16	63	145	5
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	56	87	77	66	18	1
COUNTER CLAIMS (COMM)	175	3	0	178		
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	1008	42	15	1035	472	8
CIVIL ORIGINAL (COMM-IPD-CR)	193	3	4	192	415	7
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	175	5	15	165	615	9
CIVIL APPEAL (COMM-IPD-PV)	1	0	0	1		
CIVIL APPEAL (COMM-IPD-TM)	137	4	9	132	178	7
CIVIL APPEAL (COMM-IPD-CR)	16	6	4	18	1	1
CIVIL ORIGINAL (COMM-IPD-PAT)	55	3	1	57	1303	17

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF FEBRUARY, 2026

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL DIVISION	404	382	94.55%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.